

**COURT-II**

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY  
(Appellate Jurisdiction)**

**APPEAL NO. 16 OF 2019**

**Dated : 16<sup>th</sup> May, 2019**

**In the matter of:**

**BSES Rajdhani Power Limited**

**Versus**

**Delhi Electricity Regulatory Commission**

**.... Appellant(s)**

**.... Respondent(s)**

**ORDER**

Due to vacancy of the Judicial Member, the Bench did not assemble today. The matter is posted on **06.08.2019**.

**Court Master/PA**